Annexure-3

Name of the Corporate Debtor ; SOVEREIGN INDUSTRIES LIMITED Date of commencement of CIRP:28-03-2023;

List of Creditors as on 21-07-2023

Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Details of Security Held	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	The Kanara District Central Cooperative Bank Ltd	April 25, 2023	62,48,14,000.00	62,48,14,000.00	Secured financial creditors	The claims as verified by the erstwhile Interim Resolution Professional	-	NO	10.6	-	-	-	-	NA	-
2	The Belagavi DCC Bank Ltd.	April 26, 2023	68,28,72,792.00	68,28,72,792.00	Secured financial creditors		-	NO	11.58	-	-	-	-	NA	
3	Bajpe Vyavasaya Seva Sahakari Bank (N)	April 28, 2023	19,11,83,269.00	19,11,83,269.00	Secured financial creditors		-	NO	3.24	-	-	-	-	NA	
4	SCDCC Bank Ltd.	April 28, 2023	1,28,88,61,000.00	1,28,88,61,000.00	Secured financial creditors		-	NO	21.86	-	-	-	-	NA	
5	The Karnataka State Cooperative Apex Bank Ltd	April 28, 2023	2,37,86,91,000.00	2,37,86,91,000.00	Secured financial creditors		-	NO	40.34	-	-	-	-	NA	
6	The Vijayapura District Central Co-op Bank Ltd., Vijayapura(Bijapur)	April 27, 2023	56,87,88,000.00	56,87,88,000.00	Secured financial creditors		-	NO	9.65	-	-	-	-	NA	
7	Kodagu DCC Bank	April 29, 2023	16,09,07,313.00	16,09,07,313.00	Secured financial creditors		-	NO	2.73	-	-	-	-	NA	
			5,89,61,17,374.00	**5,89,61,17,374.00**											